NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

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PRESENT: SHRI K. ANANTH	A PADMANABHA SWAMY, MEMBE	R-JUDICIAL
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ME OF THE RESPONDENT(S)	: SPECTRUM HI STYLE SHOPPER	S PVT LTD + 4
DER SECTION	: 241/242	
. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
k. Dithyouandhon for Threyambel.	Coursel for R4	Doet
POHAN PAGASEKARAN	Consid for R2-K	3 RED.
Neva Mahedeen	Converl for RS	West militar
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	PRESENT: SHRI K. ANANTH LICATION NUMBER ITION NUMBER IE OF THE PETITIONER(S) IE OF THE RESPONDENT(S) DER SECTION NAME (IN CAPITAL) K. Nithyoward Lor Thryambal. S.R. RADROPAL POHAN PAG ASTICARAM Nua Maleden Beepa.M	ITION NUMBER: CP/20/2017 IE OF THE PETITIONER(S): THEJESWAR IE OF THE RESPONDENT(S): SPECTRUM HI STYLE SHOPPERS DER SECTION: 241/242 NAME (IN CAPITAL): DESIGNATION REPRESENTATION BY WHOM K. Dithyourad for Representation by WHOM K. Dithyourad for Representation by WHOM Course for Representation for Representation by Representat

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ORDER

Ms Deepa M, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1 to R3 present and filed vakalat. Shri K Nithyavendhan, counsel for R4 present and filed vakalat. Shri Meera Mohideen, counsel for R5 present. Counsel for respondents sought time for filing counter. Counsel for R1 to R3 submitted that as per the order passed by this Bench on 17.4.2017, he has filed the balance sheet showing the revenue and expenditure which has been filed before the ROC and furnished copy of the same to the other side. Time extended at request with a direction to the respondents to file counter and furnish copy of the same to the counsel for petitioner in advance to enable them to file rejoinder, if any, by the next date of hearing. Put up on 26.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)